

changed. The Corporation was of the view that as there were many others possessing same or similar qualifications to those who had obtained Court's orders, the claim of such candidates to sit for the recruitment test for Nursery Teachers required further examination and therefore postponed the test. Possibilities of holding recruitment early are being explored.

20-Point programme of the Former Prime Minister

270. SHRI BHISHMA NARAIN SINGH: Will the PRIME MINISTER be pleased to state:

(a) what are the reasons for dropping the 20-point programme launched by the former Prime Minister; and

(b) whether any assistance is provided by the Central Government to the States which are implementing the said programme?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) The 20-Point Programme was *ad-hoc* in character. There was no clear relationship between its constituent elements, or between the programme and the approved plan of economic development. Government have since drawn up a comprehensive medium-term Plan, in which the objectives, strategies and priorities have been spelt out. Full employment, raising of the incomes of those below the poverty line, reduction in disparities in incomes and the satisfaction of the basic minimum needs through a comprehensive revised Minimum Needs Programme are the principal components of the Plan, for which physical targets and financial outlays have been worked out in a definite time-frame.

(b) No part of Central assistance to States was related to the implementation of the 20-point programme as such. Where useful new centrally-sponsored schemes were started, as for handloom development or relief of bonded labour, etc., they have been continued and expanded.

Export of technical know-how

271. DR. LOKESH CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) what was the quantum of export of services and technology in 1977-78; and

(b) whether the emigration of Indian scientists to USA, U.K. and other developed countries has been reckoned as export of technical know-how?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) A large number of joint ventures have been established with Indian technology and services abroad. In addition, some of our public sector undertakings like BHEL, NIDC, EPIL, NBCC, RITES, WAPCO, etc. have secured contracts and executed them abroad. Precise information in this regard during the period 1977-78 is not available but is being collected and will be laid on the Table of the House when available.

(b) The emigration of Indian scientists to U.S.A., U.K. and other developed countries cannot be regarded as export of technical know-how.

Hindi skit 'Ulte Bans Bareilly' telecast on T.V.

772. DR. LOKESH CHANDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether it is a fact that a Hindi Skit entitled 'ulte bans Bareilly' was telecast from the Delhi Doordarshan at 8-15 P.M. on the 19th May, 1978 which showed an attempt to commit theft under threat of knife; and

(b) what are the considerations for telecasting the skit?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) Yes, Sir. The skit was in the nature of an